


FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR
SANMATI PRESSINGS PRIVATE LIMITED OPERATING IN MANUFACTURE OF
PRESSPARTS AT BHOSARI, PUNE**

(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

RELEVANT PARTICULARS											
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	M/s SANMATI PRESSINGS PRIVATE LIMITED. PAN- AADCS0375A CIN - U28999MH1976PTC018830									
2.	Address of the registered office	CTS No. 1111, Flat No. 18, Silver Birch, Model Colony, Pune 411004									
3.	URL of website	N.A.									
4.	Details of place where majority of fixed assets are located	Plot No. 41, Sector No. 10, Pradhikaran Bhosari, Tal – Haveli, District – Pune									
5.	Installed capacity of main products/ services	Installed production capacity: <table border="1"><thead><tr><th>Press capacity</th><th>Make</th><th>Particulars</th></tr></thead><tbody><tr><td>630 ton</td><td>Erfrut</td><td>Sheet Metal Components</td></tr><tr><td>500 ton</td><td>Kaushiko</td><td>Sheet Metal Components</td></tr></tbody></table>	Press capacity	Make	Particulars	630 ton	Erfrut	Sheet Metal Components	500 ton	Kaushiko	Sheet Metal Components
Press capacity	Make	Particulars									
630 ton	Erfrut	Sheet Metal Components									
500 ton	Kaushiko	Sheet Metal Components									
6.	Quantity and value of main products/ services sold in last financial year	Nil (The CD has ceased its business operations in 2019)									
7.	Number of employees/ workmen	Nil (The CD has ceased its business operations in 2019)									
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at	Audited financial statements for FY ended 31 March 2014 available with RP. Unaudited books of accounts for FY ended 31 March 2015 available with RP. Other details of list of creditors as on 20 January 2023 from whom claims received available with RP.									
9.	Eligibility for resolution applicants under section 25 (2) (h) of the Code is available at	https://www.ibbi.gov.in/ and to be given by the RP									

10	Last date for receipt of expression of interest	11 September 2023
11.	Date of issue of provisional list of prospective resolution applicants	On or before 21 September 2023
12.	Last date for submission of objections to provisional list	On or before 26 September 2023
13.	Process email ID to submit EOI	sanmatipressings.cirp@gmail.com



Anagha Anasingaraju

IP Reg. No. IBBI/IPA-002/IP-N00247/2017-18/10732

AFA validity till 23 November 2023

1-2, Aishwarya Sankul, S. No. 17, G A Kulkarni Path,

Kothrud, Pune- 411038

For M/s Sanmati Pressings Private Limited.,

Date- 25 August 2023

Place- Pune